CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-10/07/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 10/07/2017 stand adjourned and the next date of hearing will be notified in due course.

By order Registrar (Judl.)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Rgistrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file

Assistant Registrar (SM)